

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 176 OF 2017

Dated: 12th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**UJVN Ltd., Dehradun
Vs.**

...Appellant(s)

**Uttarakhand Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

ORDER

Learned counsel for Respondent No.1 seeks two weeks time to file reply. He may file the same on or before 26th March, 2018 after serving copy on the other side. Rejoinder, if any, may be filed on or before 04.04.2018 after serving copy on the other side.

List the matter on **05.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**